

PROCEEDINGS OF THE CHIEF JUDL.MAGISTRATE-CUM-PRL.ASST.SESIONS JUDGE;  
KURNOOL

PRESENT: SRI S.CHINA BABU,  
CHIEF JUDL. MAGISTRATE-CUM-  
PRL. ASST. SESSIONS JUDGE, KURNOOL.

MONDAY THE 12<sup>th</sup> DAY OF MAY 2020.

Sub:- Courts-Criminal-Kurnool District-Powers of Judl. Magistrate of Second Class conferred to Nidhi Meena, Probation I.A.S Officer-Notification under Section.14 (1) and 15(2)/under Sub-section (3) of Section19 of Crimninal Procedure Code,1973-Orders-Passed-Regarding.

Ref:- 1. Letter No.GAD01-PERS0IAS(PRCO)/1/2019-SC-A, dated, 01-05-2020 from the Principal Secretary to Government (POLL) , Government of Andhra Pradesh, Velagapudi.

2. Orders of the Hon'ble High Court of A.P, Amaravathi in ROC.No.228/SO/2020 dated. 08-05-2020 communitied by the Hon'ble Principal District Judge,Kurnool in Dis.No.1729/Estt/2020, dated: 09/05/2020.

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ORDER:

Under Sub-Section (1) of Section 14 of Code of Criminal Procedure, 1973, the Chief Judicial Magistrate-Cum-Principal Asst.Sessions Judge,Kurnool hereby defined the local area in which the powers of Spl.Judl. Second class Magistrate, Kurnool are conferred to Nidhi Meena Probation IAS Officer and he/she may exercise the powers with which he/she has been invested by the Hon'ble High Court of Andhra Pradesh, Amaravathi under Sub-Setion (3) of Section 19 of the Code of Criminal Procedure for the period of **one year** from the date of his/her joining, as per the reference second cited. The Chief Judl. Magistrate, Kurnool hereby authorizes Nidhi Meena, Probation IAS Officer to take cognizance of the categories of offences as per section 190 (2) of Criminal Procedure Code and for its disposal.

SL.No.	Name of the IAS Officer	Head Quarters	Area
1.	Nidhi Meena	Kurnool	The Jurisdiction relating to Muncipal corporation Area Kurnool City.


The 1st Additional Judicial Magistrate of I Class,Kurnool is requested to make necessary arrangements for functioning of the afore-mentioned Probationar as Spl.Judicial Magistrate of II Class,Kurnool.

*D.S. No. 185*  
*Df. 12/05/2020*

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CATEGORIES OF OFFENCES:

1. Offences punishable Under sections 137, 140.,143,151,157,158,160,171 to 180,182 to 188,202,225-B,228,263-A,269,271,272 to 280,282,283 to 291,294, 294-A,334,336,337 ,341,358,447,491,& 510 IPC.
2. Offences Under the A.P. Gaming Act.
3. Offences Under the Motor Vehicles Act.
4. Offences under the A.P. shops and establishment Act
6. Offences Under the A.P. Forest Act (Triable by the II Class Magistrate)
7. Offences under the A.P. Public Resort Act
8. Offences Under the A.P. Gram Panchayat Act
9. Offences under the A.P. Road Traffic Rules.
10. Offences Under the A.P. Town Nuisance Act
11. Offences Under the A.P. Public Health Act
12. Offences Punishable under Section 379 of IPC where the value of the property stolen does not exceed two thousand rupees.
13. The II Class Magistrate has got power to try summarily any offence which is punishable only with fine or with imprisonment for a term not exceeding six months with or without fine and any abatement of or attempt to commit any such offence under section 261 of Cr.P. C.

  
CHIEF JUDL. MAGISTRATE -CUM -  
PRINCIPAL ASST. SESSIONS JUDGE,  
KURNOOL

To  
Nidhi Meena. IAS Officer, Kurnool.

Copies to:-

1. The Hon'ble District Judge, Kurnool.
2. The Registrar (Genl) High Court of A.P, Amaravathi.
3. The Collector and District Magistrate , Kurnool in duplicate with a request to publish in the next issue of the District Gazette.
4. The Secretary to Government Law (LA & J Home Courts-C)  
Dept.Govt.of A.P, Amaravathi.
5. The Hon'ble I.Additional District Judge, Kurnool.
6. The Hon'ble II.Addl.District Judge,Kurnool at Adoni.
7. The Hon'ble III Addl.District Judge, Kurnool at Nandyal
8. The Hon'ble IV. Addl. District Judge, Kurnool.
9. The Hon'ble V.Addl. District Judge, Kurnool (FTC) at Nandyal
10. The Hon'ble Spl.Judge for SC & ST Court, Kurnool
11. The Superintendent of Police, Kurnool
12. The Sub Divisional Police Officer, Kurnool
13. The Judicial Magistrate of I Class, Kurnool
14. The Spl.Judl.Magistrate of II Class, Kurnool, (Urban, Rural.)
15. The I Town Police Station, Kurnool.
16. The II Town Police Station, Kurnool
17. The III Town Police Station, Kurnool
18. The IV. Town Police Station, Kurnool
19. The Traffic Police Station, Kurnool